

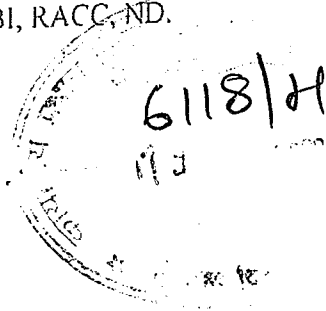
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL
JUDGE (PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI

CIRCULAR

A training programme with regard to display Case Hearing Status on display boards installed inside and outside Court rooms through CIS 3.2 is scheduled by the Computer Branch, RACC, ND, for Readers and Ahlmads posted in Rouse Avenue Court Complex on 20.10.2022 at 4 pm through Cisco Webex App. Link to join the training will be shared digitally 2 hours prior to the scheduled time.

All the concerned officials are directed to join this training programme through the prescribed mode and also to make sure that henceforth display boards installed inside and outside the Court room shall remain on at all times during Court working hours and reflect live status of case hearing.

This circular has been issued with the prior approval of Ld. Principal District & Sessions Judge-cum-Special-Judge, (PC Act), CBI, RACC, ND.



Neefer
(Neefer Abida Perveen)
Officer In-Charge (Computers)
RACC, New Delhi

9998D-10046D
No. _____ /Computer/RACC/ND

Dated 19.10.2022

Copy forwarded digitally for information and necessary action to:

1. All the Courts functioning at RACC, ND with the direction to the Readers to join the training and to take this circular into the knowledge of staff posted in respective Courts.
2. PS to Ld. Principal District & Sessions Judge-cum-Special-Judge (PC Act), CBI, RACC, New Delhi.
3. Reader to the undersigned.
4. Website Committee, Tis Hazari Courts to upload on official website.
5. Assistant Engineer, Electrical, PWD, RACC, ND to make sure that all display boards installed in Courts and corridors work up to the mark.

Neefer
(Officer In-Charge)
Computer Branch,
Rouse Avenue Court Complex,
New Delhi

